

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).11870/2015

(Arising out of impugned final judgment and order dated 06-04-2015 in SBCMA No. 2218/2011, 06-04-2015 in SBCMA No. 3693/2011, 06-04-2015 in SBCMA No. 2720/2011, 06-04-2015 in SBCMA No. 3777/2011, 06-04-2015 in SBCMA No. 3778/2011, 06-04-2015 in SBCMA No. 3838/2011, 06-04-2015 in SBCMA No. 3839/2011, 06-04-2015 in SBCMA No. 4198/2011, 06-04-2015 in SBCMA No. 4199/2011, 06-04-2015 in SBCMA No. 4200/2011, 06-04-2015 in SBCMA No. 153/2014 passed by the High Court Of Judicature For Rajasthan At Jaipur)

BABU LAL AND ORS.

Petitioner(s)

VERSUS

M/S VIJAY SOLVEX LTD. AND ORS.

Respondent(s)

(FOR EXEMPTION FROM FILING O.T. ON IA 2/2015 FOR [PERMISSION TO FILE ANNEXURES] ON IA 3/2015

IA NO.168456/2018-APPLICATION FOR SUBSTITUTION

IA NO.180571/2018-EXEMPTION FROM FILING O.T.

IA NO.2/2015 - EXEMPTION FROM FILING O.T.

IA NO.3/2015 - PERMISSION TO FILE ANNEXURES

IA NO.1/2015 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES.

Date : 29-01-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s)

Mr. Ramesh Singh, Adv.

Mr. Sitesh Narayan Singh, Adv.

M/S. Aura &amp; Co., AOR

For Respondent(s)

Ms. V. Mohana, Sr. Adv.

Mr. Pranay Ranjan, Adv.

Mr. Arvind K. Sharma, Adv.

Mr. P. N. Puri, AOR

Mr. Ankur Sood, AOR

Ms. Romila Mandal, Adv.

Mr. Vivek Singh, Adv.

Mr. Firasat Ali, Adv.  
Mr. Vijay Pal, Adv.  
Mr. Rajiv Sharma, Adv.  
Mr. Irshad Ahmad, AOR

Prachi Gupta, Adv.  
Mr. Tara Chandra Sharma, AOR

Mr. Narendra M. Sharma, Adv.  
Mr. Abhishek Sharma, Adv.  
Mr. Rupesh Kumar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

We do not find any reason to interfere with the  
impugned order.

The Special Leave Petition is, accordingly, dismissed.

Pending Applications stand disposed of.

(GEETA AHUJA)  
COURT MASTER (SH)

(KAILASH CHANDER)  
ASSISTANT REGISTRAR

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HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Sushil Kumar Jain, Sr. Adv.  
Mr. Puneet Jain, Adv.  
Ms. Shristi Jain, Adv.  
Mr. Harsh Jain, Adv.  
Ms. Yashika Sharma, Adv.

Mr. Ramesh Singh, Adv.  
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For Respondent(s) Mr. P. N. Puri, AOR

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Ms. Romila Mandal, Adv.

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Mr. Firasat Ali, Adv.  
Mr. Vijay Pal, Adv.  
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